

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 2720
TO BE ANSWERED ON 2ND AUGUST, 2016

ETHANOL PRODUCTION

2720. SHRI RAJU SHETTY:
SHRI RAVINDER KUSHAWAHA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether production of ethanol directly from sugarcane is permitted in the country;
- (b) if so, the details thereof indicating the number of mills which are producing ethanol directly from sugarcane along with the manner in which it is being used;
- (c) whether the ethanol produced from molasses instead of sugarcane is more useful and beneficial and if so, the details thereof;
- (d) whether the Government has rejected the demand of some States to produce ethanol from sugarcane juice and if so, the details thereof; and
- (e) the action plan formulated to increase production of ethanol in the country?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

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- (a): Production of ethanol directly from sugarcane for blending with petrol is not permitted.
 - (b): Does not arise.
 - (c): The ethanol produced either from molasses or sugarcane is equally useful and beneficial. However, production of ethanol from sugarcane is not economical.
 - (d) No such request has been received in the recent past from any State Government.
 - (e) The Government is promoting various Research and Development (R & D) programmes for developing bio-fuel technologies, particularly second generation bio-fuel technologies for production of ethanol from Lingo-Cellulosic materials. With a view to increase production of ethanol, the Government is also providing soft loans of up to 40% of the project cost to the sugar mills for setting up ethanol projects.
